



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,9th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

[CIVIL BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(I/O)/59/2021 B/O	ASHIMANANDA CHAKRABORTY AND 3 ORS. Versus PRANTOSH BHOWMIK	MR. D CHAKRABARTY	
2	WP(C)/3226/2021 FIXED	ALI HOSSAIN Versus THE SATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	SC, PNRD GA, ASSAM
3	WP(C)/3227/2021 FIXED	AJANTA DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA	SC, HIGHER EDU
4	WP(C)/3229/2021 B/O	NUREMA BIBI Versus THE STATE OF ASSAM AND 7 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY	GA, ASSAM SC, FOREST
5	WP(C)/3231/2021 B/O	CHITRA RAJKONWAR Versus THE OIL AND NATURAL GAS CORPORATION LTD. AND 2 ORS.	MR. A K BARUAH MR. D BORA MR A DAS	SC, ONGC
6	WP(C)/3232/2021 B/O	KISHORE JYOTI ROY AND ANR Versus THE STATE OF ASSAM AND 31 ORS	MR H DAS R BORUAH	GA, ASSAM
7	WP(C)/3233/2021 B/O	REHENA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	SC, PNRD GA, ASSAM
8	WP(C)/3234/2021 B/O	KHODA TAGIA AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MS S SARMA HAZARIKA MR A ATREYA	GA, ASSAM GA, AP
9	WP(C)/3251/2021 B/O	RABIN TALUKDAR Versus THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR D KALITA MR M RAHMAN	SC, SEC. EDU. SC BTAD
10	WP(C)/3255/2021 B/O	BIPASA SOMIM ALOM Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED	GA, ASSAM ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/07/2021

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 15

[CRIMINAL SINGLE BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1386/2021 B/O	SOFIOR RAHMAN Versus THE STATE OF ASSAM	MR A RAHMAN MR. A H KHAN	PP, ASSAM
2	Bail Appln./1412/2021 B/O	RUKIYA BEGUM Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
3	Bail Appln./1457/2021 B/O	IMTIYAZ AHMED @ BABA Versus THE STATE OF ASSAM	MR. D BORA	PP, ASSAM
4	Bail Appln./1471/2021 B/O	SARASWATI HASNU Versus THE SATE OF ASSAM	MRS N. SINGHA MS N KHATUN	PP, ASSAM
5	Bail Appln./1475/2021 B/O	CHAGAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	
6	Bail Appln./1477/2021 B/O	MUSSTT MONUWARA BEGUM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
7	Bail Appln./1484/2021 B/O	SAHIDUR RAHMAN @ AHIDUR RAHMAN Versus THE STATE OF ASSAM	MR. M KHAN MR R ISLAM	PP, ASSAM
8	Bail Appln./1485/2021 B/O	KRISHNA KUNDU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	Bail Appln./1487/2021 B/O	BULBUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS. A MESEN	PP, ASSAM
10	Bail Appln./1492/2021	RAVI TACHANG @ TACHI Versus THE STATE OF ARUNACHAL PRADESH	MR. A R TAHBILDAR MR. A T TARA MR. T T TARA	PP, A P
11	Bail Appln./1495/2021	RILIN NGULOM Versus THE STATE OF ARUNACHAL PRADESH	MR. A M BORA MR. J PATOWARY	PP, ASSAM
<u>MOTION</u>				
12	AB/1818/2021 B/O	SANJAY MURARAKA @ SANJAY KR. MURARKA AND ANR. Versus THE STATE OF ASSAM	MR. T N DAS MR. R CHOUDHURY	PP, ASSAM

13	AB/1823/2021 FIXED	PELURAM DEORI Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
14	AB/1851/2021 B/O	FARAS ALI Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
15	AB/1852/2021 B/O	JAHANGIR ANSARY AND 4 ORS. Versus THE STATE OF ASSAM	MR. S DIHINGIA MR I HASSAN	PP, ASSAM
16	AB/1854/2021 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
17	AB/1855/2021 B/O	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
18	AB/1856/2021 B/O	MANIK SAHA AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH	PP, ASSAM
19	AB/1857/2021 B/O	MRINAL BAISHYA AND 5 ORS. Versus THE SATE OF ASSAM	MR D J HALOI MR. S ALAM	PP, ASSAM
20	AB/1860/2021 B/O	TILAK KANTA DOLEY AND ANR. Versus STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
21	AB/1874/2021 B/O	DWIP JYOTI ADHIKARY AND 2 ORS. Versus THE SATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
22	AB/1888/2021	RELI NASI Versus THE STATE OF ARUNACHAL PRADESH	S R A NASER MR. H ROHMAN MR. P D NAIR MR G ALAM	PP, A P
<u>BAIL HEARING (BA)</u>				
23	Bail Appln./1228/2021 FIXED	MUSSTT RINA BEGUM @ RINA BEGAM Versus THE STATE OF ASSAM	MS. S SAIKIA	PP, ASSAM
24	Bail Appln./1338/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
25	Bail Appln./1362/2021 FIXED	AYUB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
26	Bail Appln./1388/2021 FIXED	ABUL KALAM UDDIN @ KALAM UDDIN Versus THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
27	Bail Appln./1432/2021 FIXED	BITTU SONAR AND ANR. Versus THE STATE OF ASSAM	MR. M HAQUE MR. DITUL DAS	PP, ASSAM
<u>BAIL HEARING</u>				
28	AB/1312/2021 FIXED	SOLEMAN MIAH Versus THE STATE OF ASSAM	MR. U SAIKIA MR. S D ROY	PP, ASSAM
29	AB/1780/2021 FIXED	AYNAL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA	PP, ASSAM
30	AB/1790/2021 FIXED	INDRAJEET KALITA Versus THE STATE OF ASSAM	MR. R SALOI MR. P MEDHI MR H AGARWAL MR S NANDI MR J SINGH	PP, ASSAM
31	AB/1792/2021 FIXED	FORIZ UDDIN LASKAR AND 4 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM

32	AB/1810/2021 FIXED	DEBOJIT MORAN Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
33	AB/1841/2021 FIXED	HASEM ALI Versus THE STATE OF ASSAM	MR M AHMED MR. N AHMED MR R A AHMED	PP, ASSAM
ORDERS				
34	I.A.(CrI.)/144/2021 B/O in CrI.Rev.P./1708/2021 WITH CrI.Rev.P./1708/2021 (Filing Number)	JADAV HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
35	I.A.(CrI.)/281/2021 FIXED in W.P.(CrI.)/5/2021 WITH W.P.(CrI.)/5/2021	JADAV HAZARIKA Versus THE STATE OF ASSAM AND ANR (F)	MR. P KATAKI	
		JAYMATI PATPWARY Versus PARTHA PRATIM MAHANTA AND 10 ORS	MR. K GOSWAMI MR. B D DEKA MR. M DEWAN	GA, ASSAM MR. A K BHUYAN
		PARTHA PRATIM MAHANTA Versus THE STATE OF ASSAM AND 10 ORS.	MR. A K BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA	GA, ASSAM MS. A NEOG (R-7) MS M KAKOTY (R-7) MR. A SANDILYA (R-7)

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